

Expenditure Incurred on Film 'Gandhi'

73. SHRI SANAT KUMAR MAN-DAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the profits netted by the National Film Development Corporation (N.F.D.C.) from the Indo-British film 'Gandhi' in foreign exchange and the amount repatriated to India so far ;

(b) the steps taken to check that the entire profits had been properly computed and one of the portion thereof had either been withheld by the foreign agents responsible for exhibition of this film or misappropriated ;

(c) the total earnings from this film in India ; and

(d) the total expenditure incurred by the N.F.D.C. in handling the film from its inception till its finalisation and exhibition abroad including the expenditure on foreign visits by the NFDC's Managing Director and officials, official-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a), (b) and (d) The information is being collected and will be laid on the Table of the House in due course.

(e) Total earnings of film in India as on 29.6.85 is Rs. 1.87 crores.

Economy of Sugar Production

74. SHRI R.M. BHOYE : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have noticed that economy of sugar production in the country is in doldrums due to lack of incentives for the farmers, their resistance to change from orthodox to modern farming techniques and pressure tactics with vested agricultural interests and the sugar production has been falling over the past couple of years ;

(b) whether any expert committee was appointed by Government to go into the matter and suggest measures in this regard ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : (a) No, Sir. Incentives to the sugarcane growers are being provided under the State sector by the State Governments as per their priorities. Generally, these incentives include the assistance for production and distribution of seed cane, fertiliser, plant protection, irrigation, demonstration, etc. The Central Government also ensures a minimum level of cane price under the Sugarcane (Control) Order, 1966. There is no evidence to suggest that farmers resist to change from orthodox to modern farming techniques in sugarcane production.

(b) No expert committee has been set up by the Government to go into the specific matter of economy of sugar production in the country.

(c) Does not arise.

[*Translation*]

Financial Assistance to Bihar for Housing Scheme

75. SHRI VIJOY KUMAR YADAV : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government have approved 63 housing schemes for Bihar ;

(b) if so, the details thereof ;

(c) whether Government have given any financial assistance to State Government for the implementation of these schemes ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d) Housing is State subject. Central financial assistance is given in the shape of block loans and block grants without being tied to any particular scheme or head of development. However, Housing and Urban Development Corporation (HUDCO), a Public Sector enterprise has sanctioned 63 schemes received from various housing agencies in Bihar involving a project cost of Rs. 68.75 crores with a loan commitment of Rs. 32.74 crores. This will enable the provision of 42,265 dwelling units, 42,700 basic sanitation units and development of 1073 plots.

[English]

**Intended Capacity of T.V. Relay Centre
at Varanasi**

76. SHRI ZAINUL BASHER : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the intended capacity of T.V. relay centre at varanasi and the area to be covered ;

(b) the installed capacity so far and area to be covered ; and

(c) the actual capacity utilisation and the area covered ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) to (c) T.V. transmitter at varanasi is functioning at its full power of 10 KW and provides coverage to an area of about 33,900 Sq. Km.

**Allocation of Funds to States for
Implementation of IRDP**

77. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) the Statewise amount allocated for the implementation of Integrated Kural Development Programme during the year 1984-85 and particularly to Orissa ;

(b) the amount spent by the Government of Orissa to implement the programme and the achievement made ;

(c) whether it is a fact that the funds allocated during 1985-86 to Orissa are not sufficient to meet the situation ;

(d) if so, whether Orissa State Government has approached the Centre to increase the fund ; and

(e) if so, the reaction of the Union Government thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) A statement is given below.

(b) During 1984-85 the Government of Orissa have incurred an expenditure of Rs. 2045.14 lakhs under I.R.D.P. and assisted 2,13,119 families.

(c) to (e) There is an allocation of Rs. 2496 lakhs to Orissa towards IRDP for 1985-86. The Government of Orissa have pointed out that this will not be sufficient to cover the target of Rs. 1,84,350 old beneficiaries fixed for supplementary assistance and 61,450 new beneficiaries with a minimum subsidy of Rs. 2000 per family. At the same time they have pointed out that only 59,660 old beneficiaries out of 2,38,776 assisted in the first two years will be eligible for further assistance, hence they have suggested that the target for old beneficiaries may be revised accordingly. The targets of old beneficiaries based on the house to house survey prescribed for this purpose is being reviewed and a discussion has been fixed for Orissa on 20.11.1985.